

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3691**

**TO BE ANSWERED ON THE 21<sup>ST</sup> DECEMBER, 2021/ AGRAHAYANA 30, 1943 (SAKA)**

**SPREAD OF ILLICIT DRUGS THROUGH DARK WEB**

**3691. SHRI SUDHAKAR TUKARAM SHRANGARE:  
SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR:  
SHRI PRADEEP KUMAR SINGH:  
SHRI SUMEDHANAND SARASWATI:  
SHRIMATI RANJEETA KOLI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has any mechanism to curb the spread of illicit drugs through the 'dark web';**

**(b) if so, the details thereof and if not, the reasons therefor; and**

**(c) the fresh steps taken by the Government for developing a more focused approach with enforcement agencies for upgrading the skills for cracking down effectively online drug trade particularly in Maharashtra, Bihar and Rajasthan?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (c): To curb the spread of illicit drugs through the dark web in the country, including in the state of Maharashtra, Bihar and Rajasthan, the following measures have been taken:**

- Regular training of the field officers on "cyber and forensic technologies" and "collection of evidence through electronic means".**
- Sensitization programme for personnel of post offices and courier companies.**

- **Coordination with drug law enforcement agencies of other countries for sharing intelligence related to dark web on regular basis.**
- **Assistance to states under the scheme “Assistance to States for Narcotics Control” for improving their enforcement capability, which includes procurement of electronic surveillance systems.**
- **Setting up of the Training Centre on Drug Law Enforcement at the Central Academy for Police Training, Bhopal, under the Bureau of Police Research & Development (BPR&D).**

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